

ORDER SHEET

O.A / MA / RA / CP NO. 934 OF 2009Applicant/s Rajeev Kumar Respds. U.O. & Ors.Advocate for Applicant/s Sri R.C. Tiwari Advocate for Respondent/s Sri R.K. Puri
Sri K.N. Singh

Notes of the Registry	Orders of the Tribunal	Sheet No. 22
	<u>13/01/2010</u> Hon'ble Mr. A.K. Gaur, J.M. Hon'ble Mrs. M. Gantam, A.M. In spite of revised call, none appears for the applicant. It appears that the applicant has lost interest in prosecuting the matter. The OA is accordingly dismissed in default and for non prosecution. <u>M. Gantam</u> <u>Rajeev</u> A.M. J.M. S.V./ -	

Contd. On Sheet No. _____